IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 3781 - RG.

Date: 18.04.2024.

It is hereby notified for information of all concerned that, upon

consideration of the ongoing inclement weather combined with heat

wave, the Hon'ble the Chief Justice has been pleased to direct as

follows:

"Taking note of the weather, wearing of Advocates' gown is

exempted till the Court reopens after Summer Vacation on

10.06.2024."

By Order of the Hon'ble the Chief Justice,

Sd/-

Registrar General.